

NAME OF CORPOATE DEBTOR : M/S PASHUPATI DAIRIES PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP : 19TH MAY 2025

LIST OF CREDITORS AS ON : 7TH JUNE, 2025

LIST OF SECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
1	BANK OF INDIA	31.05.2025	5,74,72,47,097	5,74,72,47,097	Claim against Corporate Guarantee of Pashupati Dairies Private Limited against borrowng of Kwality Limited.	YES	YES	NO	20.25%	-	-	-	-	The claim is provisionally admitted for Rs. 574,72,47,097/-.
2	UNION BANK OF INDIA	22.05.2025	5,61,63,61,758	5,61,43,94,107		YES	YES	NO	19.79%	19,67,651	-	-	-	The claim submitted by Union Bank of India is provisionally admitted for Rs.561,43,94,107/- and Legal charges for a sum of Rs. 19,67,651/- kept as contingent claim.
3	BANK OF BARODA	27.05.2025	4,38,51,53,085	4,38,51,53,085		YES	YES	NO	15.45%	-	-	-	-	The claim submitted by Bank of Baroda is provisionally admitted for Rs. 438,51,53,085/-.
4	CANARA BANK	29.05.2025	3,47,12,01,548	3,47,12,01,548		YES	YES	NO	12.23%	-	-	-	-	The claim submitted by Canara Bank is provisionally admitted for Rs. 347,12,01,548/-.
5	CENTRAL BANK OF INDIA	23.05.2025	3,10,54,99,493	3,10,54,99,493		YES	YES	NO	10.94%	-	-	-	-	The claim is provisionally admitted for Rs. 310,54,99,493/-.
6	IDBI BANK LTD	29.05.2025	2,97,06,45,365	2,97,06,45,365		YES	YES	NO	10.47%	-	-	-	-	The claim submitted by IDBI Bank Ltd is provisionally admitted for Rs. 297,06,45,365/-.
7	INDIAN BANK	30.05.2025	2,28,15,04,140	2,24,76,16,895		YES	YES	NO	7.92%	50,000	-	3,38,37,245	-	The claim submitted by Indian Bank is provisionally admitted for Rs. 224,76,16,895/- after adjusting excess claim of Rs.3,38,37,245/- and Misc charges of Rs. 50,000/- kept as contingent claim.
8	DHANLAXMI BANK LTD	02.06.2025	83,40,90,021	83,40,90,021		YES	YES	NO	2.94%	-	-	-	-	The claim submitted by Dhanlaxmi Bank Limited is provisionally admitted for Rs. 83,40,90,021/-.
TOTAL			28,41,17,02,506	28,37,58,47,610				100.00%	20,17,651	-	3,38,37,245	-		

CMA Sandeep Goel
Interim Resolution Professional
M/s Pashupati Dairies Private Limited (Under CIRP)

Date: 7th June, 2025

Place: New Delhi